

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

11

IA 3439(MB)2024  
IA 3489(MB)2024 in  
C.P. (IB)/942(MB)2021

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

Bhawani Enterprises  
Vs  
Logicash Solutions Pvt. Ltd.

SECTION: 9, 60(5), 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. None present.
2. List this matter for hearing on **29.07.2024**.

Sd/-  
**SANJIV DUTT**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**